

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:4899
ANSWERED ON:28.04.2008
UTILISATION OF WATER FOR DIVERSE PURPOSES
Ahir Shri Hansraj Gangaram

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether certain industries are permitted to draw water from dams and canals for their use;
- (b) if so, the details thereof alongwith the list of such companies;
- (c) whether the Government proposes to formulate a regulation for encouraging major industries to construct dams and canals for harnessing water resources for their use;
- (d) if so, the details thereof and reaction of the industries thereto;
- (e) whether proposals have been received from the industries in this regard; and
- (f) if so, the details thereof alongwith the current status thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES(SHRI JAI PRAKASH NARAYAN YADAV)

(a) to (d) The National Water Policy (NWP) envisages that there should be an integrated and multi-disciplinary approach to the planning, formulation and implementation of projects. The NWP further states that water resource development projects should as far as possible be planned and developed as multipurpose projects. While planning the projects, the requirements for various purposes are duly taken into consideration which inter-alia include the industrial water requirement. The release of water from reservoir for various purposes is made by the respective project authorities as per the policies of the State Government and the guidelines for regulation of such projects.

(e) No specific proposal has been received from any industry in this regard in the Ministry of Water Resources.

(f) Does not arise.